

Scheme. The Scheme envisages providing of worksheds and replacement of ratts and looms for increasing the efficiency and productivity of the beneficiaries.

The details of total funds released under the Scheme during the last three years are given below:—

(Rs. in crore)

Year	Funds released
2007-08	9.00
2008-09	21.30
2009-10	9.73

(c) The status of implementation of the schemes in Tamil Nadu during the last three years is given below:—

(Rs. in lakh)

Component	Year		
	2007-08	2008-09	2009-10
No. of Units assisted	237	700	186
Financial Assistance	372.00	608.00	300.00

Employment provided by KVIC

2403. SHRI R.C. SINGH: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of employment provided by KVIC in the last three years, year-wise and State-wise; and

(b) whether any special schemes have been envisaged by Government for upliftment of Khadi artisans and weavers, with particular reference to Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): (a) Khadi and Village Industries Commission (KVIC), a statutory body under the administrative control of this Ministry has been implementing various schemes for the promotion and development of khadi and village industries throughout the country *inter alia*, through providing employment opportunities. The State-wise details of employment in the khadi sector are given in Statement-I (See below).

For generating additional employment opportunities in the village industries sector, Government of India through KVIC has been implementing Prime Minister's Employment Generation Programme (PMEGP), a credit-linked subsidy programme with effect from 2008-09, under which entrepreneurs are provided margin money assistance and other supports for establishing 'micro enterprises' including industry units. Prior to the introduction of PMEGP, this Ministry had been implementing through KVIC a credit-linked subsidy scheme, namely, the Rural

Employment Generation Programme (REGP), implemented by the Government through the Khadi and Village Industries Commission (KVIC) from 01.04.1995 to 31.03.2008. The State/Union Territory (UT)-wise details of estimated employment opportunities generated under REGP during 2006-07 and 2007-08 and PMEGP during 2008-09, are given in Statement-II (See below).

(b) Upliftment of khadi artisans, including those in Andhra Pradesh has been aimed by providing better support to the khadi sector through provision of infrastructure and implements and implementation of welfare schemes for artisans. The Government through KVIC has been implementing schemes Janashree Bima Yojana, Workshed Scheme the Khadi Artisans, Interest Subsidy Eligibility Certification Scheme, Product Development, Design Intervention and Packaging Scheme and Scheme of Fund for Regeneration of Traditional Industries to develop clusters including those of khadi. Further, under the recently introduced scheme of Market Development Assistance (MDA) to incentivize production of khadi and polyvastra and effect from 01.04.2010, financial assistance (*i.e.*, MDA) @20% of value of production of khadi and polyvastra achieved by the producing institution is required to be apportioned among the artisans, producing institutions and selling institutions in the ratio of 25: 30: 45. Besides, the recently approved Asian Development Bank assisted Khadi Reforms and Development Programme also provides for revitalization of khadi sector through measures which, *inter alia*, include enhanced employment and earnings of the artisans through their capacity building and employment.

Statement-I

*State/Union Territory (UT)-wise details of employment provided in
khadi sector during 2006-07, 2007-08 and 2008-09*

		(lakh persons)		
Sl. No.	State/U.T.	2006-07	2007-08	2008-09
1	2	3	4	5
1.	Chandigarh	*	*	*
2.	Delhi	0.04	0.04	0.04
3.	Haryana	0.38	0.39	0.43
4.	Himachal Pradesh	0.08	0.08	0.08
5.	Jammu and Kashmir	0.24	0.25	0.25
6.	Punjab	0.41	0.42	0.42
7.	Rajasthan	0.62	0.65	0.69
8.	Bihar	1.02	1.02	1.02
9.	Jharkhand	0.03	0.03	0.03
10.	Orissa	0.03	0.03	0.03

1	2	3	4	5
11.	West Bengal	0.69	0.72	0.75
12.	Arunachal Pradesh	*	*	*
13.	Assam	0.12	0.14	0.15
14.	Manipur	0.01	0.01	0.01
15.	Meghalaya	*	*	*
16.	Mizoram	*	*	*
17.	Nagaland	0.01	0.01	0.01
18.	Sikkim	*	*	*
19.	Tripura	*	*	*
20.	Andhra Pradesh	0.26	0.27	0.27
21.	Karnataka	0.29	0.31	0.33
22.	Kerala	0.12	0.13	0.14
23.	Puducherry	*	*	*
24.	Tamil Nadu	0.4	0.43	0.46
25.	Gujarat	0.28	0.29	0.33
26.	Maharashtra	0.02	0.03	0.03
27.	Chhattisgarh	0.03	0.04	0.04
28.	Madhya Pradesh	0.05	0.05	0.05
29.	Uttarakhand	0.28	0.30	0.35
30.	Uttar Pradesh	3.43	3.52	3.59
GRAND TOTAL		8.84	9.16	9.50

*Less than 500 persons.

Statement-II

State/UT-wise number of persons estimated to have benefited through employment generated under REGP during 2006-07 and 2007-08, and PMEGP during 2008-09

(lakh persons)

Sl. No.	State/U.T.	Estimated Employment generated (number of persons)		
		Under REGP		Under PMEGP
		2006-07	2007-08	2008-09
1	2	3	4	5
1.	Chandigarh	50	199	160

1	2	3	4	5
2.	Delhi	267	215	10
3.	Haryana	28339	45185	4840
4.	Himachal Pradesh	17102	26848	3090
5.	Jammu and Kashmir	23274	43865	6800
6.	Punjab	35604	37412	2660
7.	Rajasthan	44168	94468	5400
8.	Andaman and Nicobar	323	273	400
9.	Bihar	12334	20057	58730
10.	Jharkhand	7289	9064	4980
11.	Orissa	16311	21857	16540
12.	West Bengal	42834	120126	40020
13.	Arunachal Pradesh	2106	1783	1140
14.	Assam	30912	48303	12280
15.	Manipur	1881	1105	0
16.	Meghalaya	2174	3509	0
17.	Mizoram	16455	17299	0
18.	Nagaland	3358	6910	50
18.	Sikkim	2208	2260	100
20.	Tripura	5851	14178	250
21.	Andhra Pradesh	59750	98449	8650
22.	Karnataka	42420	58855	12200
23.	Kerala	30144	48668	3650
24.	Lakshadweep	0	36	0
25.	Puducherry	854	2099	480
26.	Tamil Nadu	25216	54634	11970
27.	Goa	1389	809	10
28.	Gujarat	13520	19271	2660
29.	Maharashtra	27182	33266	16920
30.	Chhattisgarh	17719	25933	5840
31.	Madhya Pradesh	22332	42793	4160

1	2	3	4	5
32.	Uttarakhand	10962	19270	3840
33.	Uttar Pradesh	51123	56652	27240
GRAND TOTAL :		595451	975651	255070

Forest based micro/small industries

†2404. SHRI SHREEGOPAL VYAS: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether his Ministry has held a discussion with Ministry of Environment and Forests and Ministry of Labour and Employment with regard to making packages of forest based micro/small industries in the forest villages;

(b) if so, the details thereof; and

(c) if not, whether any assessment/survey has been conducted about its utilization for the development in Scheduled Tribe areas?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): (a) to (c) The Ministry of Micro, Small and Medium Enterprises has held on discussion with Ministry of Environment and Forests and Ministry of Labour and Employment with regard to making packages of forest based micro/small industries in the forest villages. Industrial Potential surveys for MSMEs are conducted by Micro, Small and Medium Enterprises Development Institutes in their jurisdiction, with, *inter alia*, include tribal areas. Under PMEGP financial assistance is provided for setting up of micro enterprises costing upto Rs. 10 lakh in the service sector and Rs. 25 lakh in the manufacturing sector. The assistance is provided in the form of margin money subsidy upto 35 per cent for the beneficiary belonging to weaker sections including tribal population (25 per cent in case of general category) of the project cost in rural areas. The own contribution of the beneficiary belonging to weaker sections including tribal population is 5% of the project cost while it is 10% in the case of general category.

Broad-gauge connectivity to Amreli

2405. SHRI PARSHOTTAM KHODABHAI RUPALA:
SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of RAILWAYS be pleased to state the steps taken to provide broad-gauge connectivity to Amreli and the time-frame thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): A survey for gauge conversion of Khijadiya-Amreli-Visavadar-Junagarh (132.2 km.) has been taken up which is likely to be completed by December, 2010.

†Original notice of the question was received in Hindi.